GOVERNMENT OF NCT OF DELHI DELHI DISASTER MANAGEMENT AUTHORITY

No. F.2/08/2020/S.I/part file/ 228

Dated: 15.06.2020

<u>Order</u>

Whereas, the Delhi Disaster Management Authority (DDMA) is satisfied that the NCT of Delhi is threatened with the spread of COVID-19 epidemic, which has already been declared as a pandemic by the World Health Organization, and has considered it necessary to take effective measures to prevent its spread in NCT of Delhi;

And whereas, Delhi Disaster Management Authority has issued various orders/instructions from time to time to all authorities concerned to take all required measures to appropriately deal with the situation;

And whereas, Delhi Disaster Management Authority has issued Order No. F.2/08/2020/S.I/part file/194 dated 24.05.2020 whereby conveying the guidelines for domestic travel (air/train/inter-state bus travel) issued by Ministry of Health & Family Welfare, Govt. of India which was partially modified vide Order No. F.2/08/2020/S.I/part file/ 216 dated 03.06.2020 of DDMA with regard to point No. 9 of the aforesaid guidelines of MoHFW, GoI regarding self monitoring/quarantine.

Now therefore, in continuation of the aforesaid order dated 24.05.2020, and 03.06.2020 and in exercise of powers conferred under section 22 of the Disaster Management Act, 2005, the undersigned, in his capacity as Chairperson, State Executive Committee, DDMA, GNCTD hereby directs that in respect of all Constitutional & Government Functionaries and their staff members accompanying them who are travelling across states on official work are exempted from the requirement of home quarantine for seven days, if they are asymptomatic. However, they are advised to self monitor their health for 14 days. In case they develop any symptoms, they should inform the District Surveillance Officer or the State/National Call Centre (1075).

> (Vijay Dev) Chief Secretary, Delhi

Copy for compliance to:

- 1. Additional Secretary, Ministry of Civil Aviation, Govt of India
- 2. Chairperson, Airport Authority of India
- 3. Ms Usha Padhee, Joint Secretary, Ministry of Civil Aviation, Govt of India
- 4. Director General, Bureau of Civil Aviation Security.
- 5. General Manager, Northern Railways.
- 6. Commissioner of Police, Delhi.
- 7. Chairman, New Delhi Municipal Council.
- 8. Pr. Secretary (Health & Family Welfare), GNCT of Delhi.
- 9. Secretary-cum-Commissioner (Transport), GNCT of Delhi.
- 10. Commissioner (South DMC/East DMC/North DMC).
- 11. Manager Director, Delhi Transport Corporation.
- 12. CEO, Delhi Cantonment Board.
- 13. All District Magistrates of Delhi.
- 14. All District DCPs of Delhi.
- 15. Director (DIP) for wide publicity in NCT of Delhi.

Copy for kind information to:-

- 1. PS to Hon'ble Minister of Health & Family Welfare, Government of India.
- 2. PS to Hon'ble Minister of Railways, Government of India.
- 3. PS to Hon'ble Minister of State (I/C) Civil Aviation, Government of India.
- 4. Pr. Secretary to Hon'ble Lt. Governor, Delhi.
- 5. Addl. Secretary to Hon'ble Chief Minister, GNCTD.
- 6. Secretary to Hon'ble Dy. Chief Minister, GNCTD.
- 7. Secretary to Hon'ble Minister of Health, GNCTD.
- 8. Secretary to Hon'ble Minister of Revenue, GNCTD.
- 9. Secretary to Hon'ble Minister of Labour, GNCTD.
- 10. Secretary to Hon'ble Minister of Social Welfare, GNCTD.
- 11. Secretary to Hon'ble Minister of Food & Supply, GNCTD.
- 12. Addl. Chief Secretary (Home), Delhi.
- 13. Pr. Secretary (Revenue)-cum-Divisional Commissioner, GNCTD.
- 14. All members of State Executive Committee, DDMA, GNCTD.
- 15. System Analyst, O/o Divisional Commissioner, Delhi for uploading of the order on website ddma.delhigovt.nic.in.
- 16. Guard file.